

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 208**  
**(IB)-2240(ND)2019**  
**IA-1552/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Ltd.      ...      Applicant**

**Versus**

**M/s. Overnite Express Limited      ...      Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 10.06.2022**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,      SHRI. HEMANT KUMAR SARANGI,**  
**HON'BLE MEMBER (JUDICIAL)      HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant      :**

**For the RP      : Mr. Abhishek Parmar, Adv**

**ORDER**

Due to paucity of time, the matter is re-notified to 04.08.2022.



**(T.S. SINGH)**  
**COURT OFFICER**